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O.A.No. 157 of 1996

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>free copy of the common Judgment given to the applicant Court.</p> <p>Rath 121X</p> <p>Parry S-O</p>	<p>O.A.Nos.154 to 170 of 1996, O.A.Nos.482 and 483 of 1996, O.A.No.773 of 1996, and O.A.Nos.17 and 404 of 1997.</p> <p>....</p> <p><u>Order dated 28.9.2001</u></p> <p><i>sfom</i></p> <p>Order is pronounced in open Court.</p> <p>As per observations contained in the Order, dated 28.9.2001, in separate sheets attached to the record of O.A.No.154 of 1996, the Original Applications are rejected. No costs.</p> <p><i>Sonmally Ven</i> VICE-CHAIRMAN 28.9.2001</p> <p>MEMBER(JUDL.)</p>